

FORM G

**INVITATION FOR EXPRESSION OF INTEREST
FOR M/S KRISTAL PROJECTS (INDIA) LIMITED
BUSINESS OF REAL ESTATE DEVELOPMENT AT BANGALORE**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S Kristal Projects (India) Limited PAN: AACCK0263E CIN: U07010KA2002PLC031169
2.	Address of the registered office	34/35/36, Ambalipura Road, Bellandur, Bangalore, Bangalore, Karnataka, India, 560037
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Hoodi Village, K.R. Puram Hobli, Banglaore, South Taluk, within the jurisdiction Bruhath Bangalore, Mahanagra Palike Ward No. 12 Bangalore.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable (since the financial statements of the last financial year are not provided)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained from RP through the following email id: cirp.kristalprojects@gmail.com . However, the list of creditors is available on IBBI website - https://ibbi.gov.in/claims/front-claim-details/25290
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: cirp.kristalprojects@gmail.com
10.	Last date for receipt of expression of interest	16 th June, 2026
11.	Date of issue of provisional list of prospective resolution applicants	26 th June, 2026
12.	Last date for submission of objections to provisional list	1 st July, 2026
13.	Date of issue of final list of prospective resolution applicants	11 th July, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16 th July, 2026
15.	Last date for submission of resolution plans	15 th August, 2026
16.	Process email id to submit Expression of Interest	cirp.kristalprojects@gmail.com
17.	Details of Corporate Debtor's registration as MSME	Since no information has been provided by the suspended board of management the MSME status of the CD is unknown.

The Resolution Professional and/or Committee of Creditors reserves the right to amend, modify or withdraw the Form G along with any of its terms thereof.



Nilesh Rajendra Kothari
Resolution Professional

In the matter of Kristal Projects (India) Limited
IBBI/IPA-002/IP-N01225/2022-2023/14132
AFA valid upto: 30.06.2027

IBBI Registered Address: A703, Iskon Riverside, Near Shelaleikh Society,
Shahibaug, Ahmedabad, Gujarat-380004

Correspondence Address: 410, 4th Floor, Bluerose Industrial Estate,
Near Metro Mall and Tata Power Petrol Pump,
Western Express Highway, Borivali East - 400066 Mumbai
Email Id: cirp.kristalprojects@gmail.com

Date: 1st June, 2026
Place: Mumbai

ಸಹಾಯಧನಕ್ಕೆ ಅರ್ಜಿ ಆಹ್ವಾನ
ಬೆಂಗಳೂರು: ಬಂಜಾರಿ ಸಂಸ್ಕೃತಿ ಮತ್ತು ಭಾಷಾ ಅಕಾಡೆಮಿ ವತಿಯಿಂದ ಬಂಜಾರಿ ಸಂಸ್ಕೃತಿ, ಭಾಷೆ, ಕಲೆ, ಸಾಹಿತ್ಯ ಕುರಿತಾದ 2024-25 ಮತ್ತು 2025-26ನೇ ಸಾಲಿನಲ್ಲಿ ಸಹಾಯಧನ ನೀಡುವ ಯೋಜನೆಗೆ ಅರ್ಜಿ 15ರೊಳಗೆ ಆಹ್ವಾನಿಸಲಾಗಿದೆ. ಸಮುದಾಯದ ಪಿಎಚ್.ಡಿ. ಸಲ್ಲಿಸಿ ಸಂಶೋಧನಾರ್ಥಿಗಳ ಪಿಎಚ್.ಡಿ. ಪದವಿಯ ಅಧಿಸೂಚನೆ ಮತ್ತು ಪಿಎಚ್.ಡಿ. ಪದವಿ ಪ್ರಮಾಣ ಪತ್ರ ಹಾಗೂ ಸಂಶೋಧನಾ ಪ್ರಬಂಧದ ಪ್ರತಿಯನ್ನು ಲಗತ್ತಿಸಬೇಕು. ವಯೋಮಿತಿ 40 ವರ್ಷ ಮೀರಿರಬಾರದು. ಬಂಜಾರಿ (ಲಂಬಾಣಿ) ಜಾತಿ ಪ್ರಮಾಣ ಪತ್ರ ಲಗತ್ತಿಸುವುದು ಕಡ್ಡಾಯವಾಗಿದ್ದು, ಜೂ.15ರೊಳಗೆ ಅರ್ಜಿ ಸಲ್ಲಿಸಬೇಕು. ವಿಳಾಸ: ಬಂಜಾರಿ ಸಂಸ್ಕೃತಿ ಮತ್ತು ಭಾಷಾ ಅಕಾಡೆಮಿ ಕನ್ನಡ ಭವನ, 1ನೇ ಮಹಡಿ, ಜಿ.ಸಿ ರಸ್ತೆ, ಬೆಂಗಳೂರು-02. ಇ-ಮೇಲ್: lambanibhshaacademygmail.com

ಒಳಿತಿಗೆ ಪತ್ರಿಕೋದ್ಯಮ ಬಳಕೆಯಾಗಲಿ

ಸಂಸದ ಬಸವರಾಜ ಬೊಮ್ಮಾಯಿ ಆಶಯ | ಪತ್ರಕರ್ತರ ಮಕ್ಕಳಿಗೆ ಪ್ರತಿಭಾ ಪುರಸ್ಕಾರ

ವಿಜಯವಾಣಿ ಸುದ್ದಿಜಾಲ ಚಿಕ್ಕಬಳ್ಳಾಪುರ ಪತ್ರಿಕೋದ್ಯಮವು ಸಮಾಜದ ಒಳಿತಿಗೆ ಬಳಕೆಯಾಗಬೇಕೆಂದು ಹೊರತು ಕೆಡುಕುಗಳನ್ನು ಮರೆಮಾಚುವುದಕ್ಕಲ್ಲ ಎಂದು ಸಂಸದ ಬಸವರಾಜ ಬೊಮ್ಮಾಯಿ ಹೇಳಿದ್ದಾರೆ. ನಗರದ ಕನ್ನಡ ಭವನದಲ್ಲಿ ಕರ್ನಾಟಕ ಕಾರ್ಯನಿರತ ಪತ್ರಕರ್ತರ ಸಂಘವು ಭಾನುವಾರ ಹಮ್ಮಿಕೊಂಡಿದ್ದ ಪತ್ರಕರ್ತರ ಮಕ್ಕಳಿಗೆ ಪ್ರತಿಭಾ ಪುರಸ್ಕಾರ ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ ಮಾತನಾಡಿದರು. ಪ್ರಜ್ಞಾಪುತ್ರದಲ್ಲಿ ಪ್ರತ್ಯೇಕ ಕೆಳುವ ಅಧಿಕಾರವು ಪತ್ರಕರ್ತರಿಗೆ ಸಿಕ್ಕಿದೆ. ಇದನ್ನು ಸಮರ್ಪಕವಾಗಿ ಬಳಸಿದಲ್ಲಿ ಒಳ್ಳೆಯ ವಿಚಾರಗಳು ಹೊರಬರುತ್ತವೆ. ಆದರೆ, ಇತ್ತೀಚಿನ ದಿನಗಳಲ್ಲಿ ಬಹಳ ಹೊಂದಾಣಿಕೆ ವಲಯ ನಿರ್ಮಾಣವಾಗುತ್ತಿದೆ. ರಾಜಕಾರಣಿಗಳು ಮತ್ತು ಪತ್ರಕರ್ತರ ನಡುವೆ ಒಳ್ಳೆಯ ಸಂಬಂಧಗಳು ಇವೆ. ಇದು ಅಂತಿಯಾದರೆ ಕಳ್ಳ-ಪೊಲೀಸರ ನಡುವಿನ ಸಂಬಂಧ ಇದ್ದಂತಾಗುತ್ತದೆ ಎಂದು.



ಚಿಕ್ಕಬಳ್ಳಾಪುರದಲ್ಲಿ ಅಯೋಜಿಸಲಾಗಿದ್ದ ಸಮಾರಂಭದಲ್ಲಿ ಪತ್ರಕರ್ತರ ಮಕ್ಕಳಿಗೆ ಪ್ರತಿಭಾ ಪುರಸ್ಕಾರ ನೀಡಲಾಯಿತು. ಬಸವರಾಜ ಬೊಮ್ಮಾಯಿ, ಡಾ.ಎಂ.ಸಿ. ಸುಧಾಕರ್, ಕೆ.ವಿ. ಪ್ರಭಾಕರ್, ಶಿವಾನಂದ ತಗಡೂರು ಇತರರಿದ್ದರು.

ಸಾಧಕರಿಗೆ ಗೌರವ
ವಿನ್ಯಸ್ತೆ ಹಾಗೂ ಪಿಯುಸಿ ಪರೀಕ್ಷೆಯಲ್ಲಿ ಶೇ.90ಕ್ಕಿಂತ ಹೆಚ್ಚು ಅಂಕ ಗಳಿಸಿದ ರಾಜ್ಯದ ಪತ್ರಕರ್ತರ ಮಕ್ಕಳಿಗೆ ತಲಾ 3 ಸಾವಿರ ನಗದು, ಸ್ಮರಣಿಕೆ ನೀಡಿ ಸನ್ಮಾನಿಸಲಾಯಿತು.

ಹೊಸ ವ್ಯವಸ್ಥೆಯನ್ನು ಜಾರಿಗೆ ತಂದಿದೆ ಎಂದರು. ನಿರ್ಗಮಿತ ಮುಖ್ಯಮಂತ್ರಿಗಳ ಮಾಧ್ಯಮ ಸಲಹೆಗಾರ ಕೆ.ವಿ. ಪ್ರಭಾಕರ್ ಮಾತನಾಡಿ, ಮನಗೇ ಮಾರಿ, ಊರಿಗೆ ಉಪಕಾರಿ ಎನ್ನುವ ಮಾತಿನ ತಿವಿತಕ್ಕೊಳಗಾಗುವ ಪತ್ರಕರ್ತರು ಬಹುತೇಕ ಹೆಚ್ಚಿಗೆ ವೈಯಕ್ತಿಕವಾಗಿ ಕುಟುಂಬಕ್ಕಿಂತಲೂ ಸಮಾಜದ ಹಿತವನ್ನು ಕಾಪಾಡುವ ಚಿಂತನೆಯಲ್ಲಿ ಸದಾ ಒತ್ತಡದಲ್ಲಿ ಕೆಲಸ ಮಾಡುತ್ತಾರೆ. ಇದರಲ್ಲಿ ಪ್ರಾಮಾಣಿಕತೆ ಮತ್ತು ಪ್ರಜ್ಞಾಪುತ್ರವನ್ನು ಕಾಪಾಡಿಕೊಳ್ಳಬೇಕು ಎಂದು. ತಂತ್ರಜ್ಞಾನದ ಬೆಳವಣಿಗೆಗಳ ನಡುವೆ ಮಾನವೀಯ ಮೌಲ್ಯಗಳು, ಸಂಬಂಧಗಳು ದೂರವಾಗುತ್ತಿವೆ ಎಂದು ಬೇಸರಿಸಿದರು.

ದಿ.ಸಿ. ಪ್ರಭು, ಬಿ.ಎ. ಉತ್ತರ ಜಿಲ್ಲೆಯ ವಿ ವಿ ಕುಲಪತಿ ಬಿ.ಕೆ. ರವಿ, ಜಿಲ್ಲಾ ಪೊಲೀಸ್ ವರಿಷ್ಠಾಧಿಕಾರಿ ಕುಲಾಲ್ ಬಿ.ಕೆ. ಕರ್ನಾಟಕ ಕಾರ್ಯನಿರತ ಪತ್ರಕರ್ತರ ಸಂಘದ ಅಧ್ಯಕ್ಷ ಶಿವಾನಂದ ತಗಡೂರು, ಉಪಾಧ್ಯಕ್ಷ ಮತ್ತೀಕೆರೆ ಜಯರಾಮ, ಅಜ್ಜಿಮಾಡ ರಮೇಶ್ ಕುಟ್ಟಪ್ಪ, ಖಜಾಂಚಿ ವಾಸುದೇವಹಳ್ಳಿ, ಜಿಲ್ಲಾಧ್ಯಕ್ಷ ವಿ. ರವಿಕುಮಾರ್, ನಿರೀಕ್ಷಾರ್ಥಿ ಜಿಲ್ಲಾಧ್ಯಕ್ಷ ಎಂ. ಜಯರಾಮ್, ಪ್ರ. ಕಾರ್ಯದರ್ಶಿ ಕಾಣಿ ನಾಗರಾಜಪ್ಪ, ಖಜಾಂಚಿ ಮುದ್ದುಕೃಷ್ಣ ಇತರರಿದ್ದರು.

ಮಾಜಿ ಸಚಿವ ಡಾ.ಎಂ.ಸಿ. ಸುಧಾಕರ್ ಮಾತನಾಡಿ, ಪತ್ರಿಕೋದ್ಯಮವು ಉತ್ತಮ ಆಡಳಿತ ವ್ಯವಸ್ಥೆ, ಜವಾಬ್ದಾರಿ ನಿರ್ವಹಣೆ ನಿಟ್ಟಿನಲ್ಲಿ ಎಚ್ಚರಿಕೆಯಿಂದ ಕೆಲಸ ಮಾಡಬೇಕು. ಯಾವುದೇ ರೀತಿಯಲ್ಲಿ ಕಾಲ ಬದಲಾದರೂ ಸಂವಿಧಾನದ 4ನೇ ಅಂಶವು ತನ್ನ ಮೌಲ್ಯಗಳನ್ನು ಕಾಪಾಡಿಕೊಳ್ಳಬೇಕು ಎಂದು.

ಮಾಹಿತಿ ತಂತ್ರಜ್ಞಾನವು ನಿರಂತರ ಬೆಳವಣಿಗೆ ಕಾಣುತ್ತಿದೆ. ಶೈಕ್ಷಣಿಕ ಸಂಸ್ಥೆಗಳಲ್ಲಿ ಕೋರ್ಸ್‌ನ ತರಬೇತಿ ಮುಗಿಸಿ, ಹೊರಬರುತ್ತಿದ್ದರೂ ಬೇರೆ ಬೇರೆ ಹೊಸ ಬದಲಾವಣೆ ಎದುರಿಸುವ ಪರಿಸ್ಥಿತಿ ಇದೆ. ಇದಕ್ಕೆ ಪೂರಕವಾಗಿ ಯುವಜನರು ಸಿಬ್ಬಂದಿಬೇಕಾಗಿದೆ. ಕೆಲ ಉದ್ಯೋಗಗಳಿಗೆ ಸೀಮಿತವಾಗದೇ ಉನ್ನತ ಹುದ್ದೆಗಳನ್ನು ಅಲಂಕರಿಸಬೇಕು. ಈ ನಿಟ್ಟಿನಲ್ಲಿ ಪೋಷಕತೆಗಳು ಸರ್ಕಾರವು ಉದ್ಯೋಗಾಧಾರಿತ ಶಿಕ್ಷಣ

ಪತ್ರಕರ್ತರ ಸಂಘದ ಅಧ್ಯಕ್ಷ ಶಿವಾನಂದ ತಗಡೂರು, ಉಪಾಧ್ಯಕ್ಷ ಮತ್ತೀಕೆರೆ ಜಯರಾಮ, ಅಜ್ಜಿಮಾಡ ರಮೇಶ್ ಕುಟ್ಟಪ್ಪ, ಖಜಾಂಚಿ ವಾಸುದೇವಹಳ್ಳಿ, ಜಿಲ್ಲಾಧ್ಯಕ್ಷ ವಿ. ರವಿಕುಮಾರ್, ನಿರೀಕ್ಷಾರ್ಥಿ ಜಿಲ್ಲಾಧ್ಯಕ್ಷ ಎಂ. ಜಯರಾಮ್, ಪ್ರ. ಕಾರ್ಯದರ್ಶಿ ಕಾಣಿ ನಾಗರಾಜಪ್ಪ, ಖಜಾಂಚಿ ಮುದ್ದುಕೃಷ್ಣ ಇತರರಿದ್ದರು.

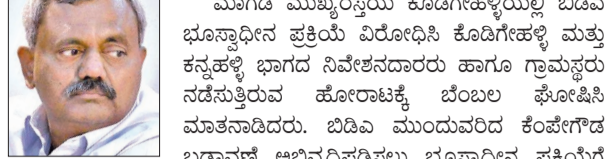
ಮಾಜಿ ಸಚಿವ ಡಾ.ಎಂ.ಸಿ. ಸುಧಾಕರ್ ಮಾತನಾಡಿ, ಪತ್ರಿಕೋದ್ಯಮವು ಉತ್ತಮ ಆಡಳಿತ ವ್ಯವಸ್ಥೆ, ಜವಾಬ್ದಾರಿ ನಿರ್ವಹಣೆ ನಿಟ್ಟಿನಲ್ಲಿ ಎಚ್ಚರಿಕೆಯಿಂದ ಕೆಲಸ ಮಾಡಬೇಕು. ಯಾವುದೇ ರೀತಿಯಲ್ಲಿ ಕಾಲ ಬದಲಾದರೂ ಸಂವಿಧಾನದ 4ನೇ ಅಂಶವು ತನ್ನ ಮೌಲ್ಯಗಳನ್ನು ಕಾಪಾಡಿಕೊಳ್ಳಬೇಕು ಎಂದು.

ಮಾಹಿತಿ ತಂತ್ರಜ್ಞಾನವು ನಿರಂತರ ಬೆಳವಣಿಗೆ ಕಾಣುತ್ತಿದೆ. ಶೈಕ್ಷಣಿಕ ಸಂಸ್ಥೆಗಳಲ್ಲಿ ಕೋರ್ಸ್‌ನ ತರಬೇತಿ ಮುಗಿಸಿ, ಹೊರಬರುತ್ತಿದ್ದರೂ ಬೇರೆ ಬೇರೆ ಹೊಸ ಬದಲಾವಣೆ ಎದುರಿಸುವ ಪರಿಸ್ಥಿತಿ ಇದೆ. ಇದಕ್ಕೆ ಪೂರಕವಾಗಿ ಯುವಜನರು ಸಿಬ್ಬಂದಿಬೇಕಾಗಿದೆ. ಕೆಲ ಉದ್ಯೋಗಗಳಿಗೆ ಸೀಮಿತವಾಗದೇ ಉನ್ನತ ಹುದ್ದೆಗಳನ್ನು ಅಲಂಕರಿಸಬೇಕು. ಈ ನಿಟ್ಟಿನಲ್ಲಿ ಪೋಷಕತೆಗಳು ಸರ್ಕಾರವು ಉದ್ಯೋಗಾಧಾರಿತ ಶಿಕ್ಷಣ

ಪತ್ರಕರ್ತರ ಸಂಘದ ಅಧ್ಯಕ್ಷ ಶಿವಾನಂದ ತಗಡೂರು, ಉಪಾಧ್ಯಕ್ಷ ಮತ್ತೀಕೆರೆ ಜಯರಾಮ, ಅಜ್ಜಿಮಾಡ ರಮೇಶ್ ಕುಟ್ಟಪ್ಪ, ಖಜಾಂಚಿ ವಾಸುದೇವಹಳ್ಳಿ, ಜಿಲ್ಲಾಧ್ಯಕ್ಷ ವಿ. ರವಿಕುಮಾರ್, ನಿರೀಕ್ಷಾರ್ಥಿ ಜಿಲ್ಲಾಧ್ಯಕ್ಷ ಎಂ. ಜಯರಾಮ್, ಪ್ರ. ಕಾರ್ಯದರ್ಶಿ ಕಾಣಿ ನಾಗರಾಜಪ್ಪ, ಖಜಾಂಚಿ ಮುದ್ದುಕೃಷ್ಣ ಇತರರಿದ್ದರು.

ಬಿಡಿಎಗೆ ಮನೆ ಕಡವಲು ಬಿಡಲು

ಯಶವಂತಪುರ: ನಾಡಪ್ರಭು ಕೆಂಪೇಗೌಡ ಬಡಾವಣೆಗೆ ಹೊಂದಿಕೊಂಡಿರುವ ಕಂದಾಯ ಬಡಾವಣೆಗಳಲ್ಲಿನ ಮನೆಗಳನ್ನು ನೆಲಸಮ ಮಾಡಲು ಬೆಂಗಳೂರು ಅಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರಕ್ಕೆ ಅವಕಾಶ ನೀಡುವುದಿಲ್ಲ ಎಂದು ಶಾಸಕ ಎಸ್.ಟಿ. ಸೋಮಶೇಖರ್ ಭರವಸೆ ನೀಡಿದ್ದಾರೆ.



ಮಾಗಡಿ ಮುಖ್ಯರಸ್ತೆಯ ಕೊಡೀಗೇಹಳ್ಳಿಯಲ್ಲಿ ಬಿಡಿಎ ಭೂಸ್ವಾಧೀನ ಪ್ರಕ್ರಿಯೆ ಮೀರಿದ್ದು ಕೊಡೀಗೇಹಳ್ಳಿ ಮತ್ತು ಕನ್ನಹಳ್ಳಿ ಭಾಗದ ನಿವೇಶನದಾರರು ಹಾಗೂ ಗ್ರಾಮಸ್ಥರು ನಡೆಸುತ್ತಿರುವ ಹೋರಾಟಕ್ಕೆ ಬೆಂಬಲ ಘೋಷಿಸಿ ಮಾತನಾಡಿದರು. ಬಿಡಿಎ ಮುಂದುವರಿದ ಕೆಂಪೇಗೌಡ ಬಡಾವಣೆ ಅಭಿವೃದ್ಧಿಪಡಿಸಲು ಭೂಸ್ವಾಧೀನ ಪ್ರಕ್ರಿಯೆಗೆ ಚಾಲನೆ ನೀಡಿದೆ. ಆದರೆ, ಸದ್ಯ ಬಿಡಿಎ ಸ್ವಾಧೀನಪಡಿಸಿಕೊಳ್ಳಲು ಮುಂದಾಗಿರುವ ಮದನಘಟ್ಟಮ್ಮ, ವೆಂಕಟೇಶ್ವರ ಸೇರಿ ಪ್ರಮುಖ ಬಡಾವಣೆಗಳು ಈಗಾಗಲೇ ಅಭಿವೃದ್ಧಿ ಹೊಂದಿದ್ದು, ಇಲ್ಲಿ ಶೇ.75ಕ್ಕೂ ಹೆಚ್ಚು ಮನೆಗಳು ನಿರ್ಮಾಣವಾಗಿವೆ. ಹಾಗಾಗಿ ಭೂಸ್ವಾಧೀನ ಪ್ರಕ್ರಿಯೆಯನ್ನು ಕೈಬಿಟ್ಟು ಮನೆ- ನಿವೇಶನಗಳನ್ನು ಕಾನೂನಾತ್ಮಕವಾಗಿ ಸರ್ಕಾರ ಸ್ವಾಮ್ಯಗಳಿಗೆ ಬದಲಿಸಿ ನಮ್ಮದಿಯಿಂದ ವಾಸಿಸಲು ಶಾಶ್ವತ ಪರಿಹಾರ ಕಲ್ಪಿಸುವುದಾಗಿ ತಿಳಿಸಿದರು. ನಾನು ಶಾಸಕರಾಗಿ ಇರುವಂತೆ ಜನರ ಹಿತ ಕಾಪಾಡುವಲ್ಲಿ ಪ್ರಾಮಾಣಿಕವಾಗಿ ಶ್ರಮಿಸುತ್ತೇನೆ ಬಿಡುವುದಿಲ್ಲ ಎಂದರು.

ಜೀವನದ ಮೌಲ್ಯ ಅಳವಡಿಸಿಕೊಳ್ಳಿ



ಪದವಿ ಪ್ರಧಾನ ಸಮಾರಂಭದಲ್ಲಿ ವಿಶ್ರಾಂತ ನ್ಯಾಯಮೂರ್ತಿ ಪಿ.ಎನ್. ದೇಸಾಯಿ ಅವರನ್ನು ಸನ್ಮಾನಿಸಲಾಯಿತು. ಸೌಂದರ್ಯ ಎಬಹೀಷನ್‌ಲ್ ಟ್ರಸ್ಟ್ ಅಧ್ಯಕ್ಷ ಸೌಂದರ್ಯ ಮಂಜಪ್ಪ, ಸಿಇಇ. ಕೀರ್ತಿಸುಕುಮಾರ್ ಇತರರಿದ್ದರು.

ಬೆಂಗಳೂರು: ವಿಶ್ರಾಂತ ನ್ಯಾಯಮೂರ್ತಿ ಪಿ.ಎನ್. ದೇಸಾಯಿ ಅವರನ್ನು ಸನ್ಮಾನಿಸಲಾಯಿತು. ಸೌಂದರ್ಯ ಎಬಹೀಷನ್‌ಲ್ ಟ್ರಸ್ಟ್ ಅಧ್ಯಕ್ಷ ಸೌಂದರ್ಯ ಮಂಜಪ್ಪ, ಸಿಇಇ. ಕೀರ್ತಿಸುಕುಮಾರ್ ಇತರರಿದ್ದರು.

ಲೈಂಗಿಕ ದೌರ್ಜನ್ಯ ಅಪರಾಧಿಗೆ 30 ವರ್ಷ ಜೈಲು

ಕಾನರಗೋಡು: ಬಾಲಕಿ ಮೇಲೆ ನಡೆದ ಲೈಂಗಿಕ ದೌರ್ಜನ್ಯ ಪ್ರಕರಣದ ಅಪರಾಧಿ ಮೈಲಾಚ್ಚಿಯ ಪನಾಯಿಲ್ ಗ್ರಾಮದ ಕುರುಕ್ಷೇತ್ರಪ್ಪನು ಕಾಲನಿ ನಿರಾಸಿ ಮಧುಸೂದನನ್ ನಾಯ್ಡು(63) ಎಂಬವನಿಗೆ ಹೊಸದುರ್ಗ ಪೋಸ್ಟ್‌ನಲ್ಲಿ ವಿಶೇಷ ನ್ಯಾಯಾಲಯ 30 ವರ್ಷ ಕಠಿಣ ಜೈಲು ಶಿಕ್ಷೆ ಮತ್ತು 25 ಸಾವಿರ ರೂ. ದಂಡ ವಿಧಿಸಿ ತೀರ್ಪು ನೀಡಿದೆ.

ಅಲದ ಮರ ಬಿದ್ದು ಮಹಿಳೆ ಸಾವು

ಯಳಂದೂರು: ತಾಲೂಕಿನ ಯರಗಂಬಳ್ಳಿ ಗ್ರಾಮದಲ್ಲಿ ಭಾನುವಾರ ಸಂಜೆ ಅಲದ ಮರ ಬಿದ್ದು ಮಹಿಳೆಯೊಬ್ಬರು ಮೃತಪಟ್ಟಿದ್ದಾರೆ. ಗ್ರಾಮದ ಅಧಿಪಾಂಚವರ ಬೀದಿಯ ನೀಸಾ ಮಠದವರಮ್ಮ (55) ಮೃತರು. ಗುಂಬಳ್ಳಿ ಗ್ರಾಮದ ಯರಗಂಬಳ್ಳಿ ಗ್ರಾಮಕ್ಕೆ ಸರ್ಕಾರ ಕಲ್ಪಿಸುವ ರಸ್ತೆಯಲ್ಲಿರುವ ಹಾಲು ತೀರ್ಥೇಶ್ವರ ಕೇಂದ್ರದ ಬಳಿ ಇರುವ ದೇಗುಲದಲ್ಲಿ ಪ್ರಾಣಿ ಮುಗಿಸಿ ವಾತಸ್ವಾಸ್ಥ್ಯದ ಸಂದರ್ಭ ಮರ ಬಿದ್ದಿದೆ. ಕಳೆದ ಎರಡು ದಿನಗಳಿಂದ ಸಂದೆಯತ್ತಿದ್ದ ಮಳೆ ಪರಿಣಾಮ ಮರದ ಬುಡ ಸಡಿಲಗೊಂಡಿತ್ತು ಎನ್ನಲಾಗಿದೆ.

ರಾಜ್ಯ ರೈಲು ಮಾರ್ಗಕ್ಕೆ ರೈತರ ವಿರೋಧ

ರಾಜಾನಕುಂಟೆ- ಬೆಳ್ಳಹಲಸೂರು ನೂತನ ರೈಲ್ವೆ ಮಾರ್ಗ ಯೋಜನೆ ಕುರಿತು ರೈತರ ವಿರೋಧ ಹೆಚ್ಚಾಗುತ್ತಿದೆ. ರಾಜಾನಕುಂಟೆ- ಬೆಳ್ಳಹಲಸೂರು ರೈಲ್ವೆ ಮಾರ್ಗವನ್ನು ತೆರವುಗೊಳಿಸಬೇಕಾದ ಪರಿಸ್ಥಿತಿ ಇದೆ. ಈ ಹೊಸ ರೈಲ್ವೆ ಮಾರ್ಗ ಯೋಜನೆ ಅಭಿವೃದ್ಧಿಗಾಗಿ ವಾಗಿದ್ದು, ದಿನಿಯಲ್ಲಿ ಸದರಿ ರಾಜಾನಕುಂಟೆ-ಬೆಳ್ಳಹಲಸೂರು ರೈಲ್ವೆ ಇದ್ದರಂತೆ ಪರಿಷರ ಹಾನಿಯು ಜೊತೆಗೆ ಸಾವಿರಾರು ಸಣ್ಣ ಇದುವಳಿ ರೈತರ ಬದುಕು ಬದಿಗೆ ಬೀಳಲಿದೆ. ಕೂಡಲೇ ಈ ಯೋಜನೆಯನ್ನು ಕೈ ಬಿಡಬೇಕು ಎಂದು ಒತ್ತಾಯಿಸಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ರೈತ ಸಂಘ ಹಾಗೂ ಹಸಿರು ಸೇನೆ ಕಾರ್ಯಕರ್ತರು ಬೆಳ್ಳಹಲಸೂರು ಸಮೀಪದ ಜೋಮಲಕುಂಟೆ ಬಳಿ ಪ್ರತಿಭಟನೆ ನಡೆಸಿದರು.

ರಾಜಾನಕುಂಟೆ- ಬೆಳ್ಳಹಲಸೂರು ರೈಲ್ವೆ

ರೈತ ಸಂಘದ ರಾಜ್ಯ ಕಾರ್ಯದರ್ಶಿ ಬೆಳ್ಳಹಲಸೂರು ನಂಜಂಡಪ್ಪ ಮಾತನಾಡಿ, ಸದರಿ ರೈಲ್ವೆ ಲೈನ್ ನಿರ್ಮಾಣದ ಅಡಿಯಲ್ಲಿ ಅನಾಥಿ ಕೆರೆ, ನಾಗನವಾಸನಹಳ್ಳಿ ಕೆರೆ, ಹೊನ್ನೇನಹಳ್ಳಿ ಕೆರೆ, ಬೆಳ್ಳಹಲಸೂರು ಗ್ರಾಮದ ಸರ್ವೆ ನಂಬರ್ 259ರಲ್ಲಿ ಉದ್ಧಾನವನಕ್ಕೆ ಮೀಸಲಿಟ್ಟ ಜಮೀನಿನಲ್ಲಿ ಹಾದು ಹೋಗುತ್ತಿದ್ದು, ಈ ಉದ್ಧಾನವನದ ಜಮೀನಿನಲ್ಲಿ 200 ವರ್ಷಗಳಿಗೂ ಮೇಲ್ಪಟ್ಟಿರುವ ಸಾಕಷ್ಟು ಸಲು ಉದ್ದೇಶಿಸಿರುವ ರಾಜಾನಕುಂಟೆ- ಬೆಳ್ಳಹಲಸೂರು ಮರಗಳನ್ನು ತೆರವುಗೊಳಿಸಬೇಕಾದ ಪರಿಸ್ಥಿತಿ ಇದೆ. ಈ ಹೊಸ ರೈಲ್ವೆ ಮಾರ್ಗ ಯೋಜನೆ ಅಭಿವೃದ್ಧಿಗಾಗಿ ವಾಗಿದ್ದು, ದಿನಿಯಲ್ಲಿ ಸದರಿ ರಾಜಾನಕುಂಟೆ-ಬೆಳ್ಳಹಲಸೂರು ರೈಲ್ವೆ ಇದ್ದರಂತೆ ಪರಿಷರ ಹಾನಿಯು ಜೊತೆಗೆ ಸಾವಿರಾರು ಸಣ್ಣ ಇದುವಳಿ ರೈತರ ಬದುಕು ಬದಿಗೆ ಬೀಳಲಿದೆ. ಕೂಡಲೇ ಈ ಯೋಜನೆಯನ್ನು ಕೈ ಬಿಡಬೇಕು ಎಂದು ಒತ್ತಾಯಿಸಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ರೈತ ಸಂಘ ಹಾಗೂ ಹಸಿರು ಸೇನೆ ಕಾರ್ಯಕರ್ತರು ಬೆಳ್ಳಹಲಸೂರು ಸಮೀಪದ ಜೋಮಲಕುಂಟೆ ಬಳಿ ಪ್ರತಿಭಟನೆ ನಡೆಸಿದರು.

USED COMPUTERS FOR SALE
DESKTOP
Core i3/4GB RAM/160GB HDD
19"LCD Monitor Rs.6,000/-
For Qty 10 Nos.
Rs.5,000/-per system
LAPTOP
Core i3/4GB RAM/500GB HDD
/Adaptor Rs.10,000/-
Computer House
L-81, SECTOR 11, 8th CROSS, 9th B MAIN, LIC COLONY, JEEVAHINI NAGAR, BANGALORE - 560075.
09886038331

ಲೈಂಗಿಕ ದೌರ್ಜನ್ಯ ಅಪರಾಧಿಗೆ 30 ವರ್ಷ ಜೈಲು

ಕಾನರಗೋಡು: ಬಾಲಕಿ ಮೇಲೆ ನಡೆದ ಲೈಂಗಿಕ ದೌರ್ಜನ್ಯ ಪ್ರಕರಣದ ಅಪರಾಧಿ ಮೈಲಾಚ್ಚಿಯ ಪನಾಯಿಲ್ ಗ್ರಾಮದ ಕುರುಕ್ಷೇತ್ರಪ್ಪನು ಕಾಲನಿ ನಿರಾಸಿ ಮಧುಸೂದನನ್ ನಾಯ್ಡು(63) ಎಂಬವನಿಗೆ ಹೊಸದುರ್ಗ ಪೋಸ್ಟ್‌ನಲ್ಲಿ ವಿಶೇಷ ನ್ಯಾಯಾಲಯ 30 ವರ್ಷ ಕಠಿಣ ಜೈಲು ಶಿಕ್ಷೆ ಮತ್ತು 25 ಸಾವಿರ ರೂ. ದಂಡ ವಿಧಿಸಿ ತೀರ್ಪು ನೀಡಿದೆ.

ಅಲದ ಮರ ಬಿದ್ದು ಮಹಿಳೆ ಸಾವು

ಯಳಂದೂರು: ತಾಲೂಕಿನ ಯರಗಂಬಳ್ಳಿ ಗ್ರಾಮದಲ್ಲಿ ಭಾನುವಾರ ಸಂಜೆ ಅಲದ ಮರ ಬಿದ್ದು ಮಹಿಳೆಯೊಬ್ಬರು ಮೃತಪಟ್ಟಿದ್ದಾರೆ. ಗ್ರಾಮದ ಅಧಿಪಾಂಚವರ ಬೀದಿಯ ನೀಸಾ ಮಠದವರಮ್ಮ (55) ಮೃತರು. ಗುಂಬಳ್ಳಿ ಗ್ರಾಮದ ಯರಗಂಬಳ್ಳಿ ಗ್ರಾಮಕ್ಕೆ ಸರ್ಕಾರ ಕಲ್ಪಿಸುವ ರಸ್ತೆಯಲ್ಲಿರುವ ಹಾಲು ತೀರ್ಥೇಶ್ವರ ಕೇಂದ್ರದ ಬಳಿ ಇರುವ ದೇಗುಲದಲ್ಲಿ ಪ್ರಾಣಿ ಮುಗಿಸಿ ವಾತಸ್ವಾಸ್ಥ್ಯದ ಸಂದರ್ಭ ಮರ ಬಿದ್ದಿದೆ. ಕಳೆದ ಎರಡು ದಿನಗಳಿಂದ ಸಂದೆಯತ್ತಿದ್ದ ಮಳೆ ಪರಿಣಾಮ ಮರದ ಬುಡ ಸಡಿಲಗೊಂಡಿತ್ತು ಎನ್ನಲಾಗಿದೆ.

ರಾಜ್ಯ ರೈಲು ಮಾರ್ಗಕ್ಕೆ ರೈತರ ವಿರೋಧ

ರಾಜಾನಕುಂಟೆ- ಬೆಳ್ಳಹಲಸೂರು ನೂತನ ರೈಲ್ವೆ ಮಾರ್ಗ ಯೋಜನೆ ಕುರಿತು ರೈತರ ವಿರೋಧ ಹೆಚ್ಚಾಗುತ್ತಿದೆ. ರಾಜಾನಕುಂಟೆ- ಬೆಳ್ಳಹಲಸೂರು ರೈಲ್ವೆ ಮಾರ್ಗವನ್ನು ತೆರವುಗೊಳಿಸಬೇಕಾದ ಪರಿಸ್ಥಿತಿ ಇದೆ. ಈ ಹೊಸ ರೈಲ್ವೆ ಮಾರ್ಗ ಯೋಜನೆ ಅಭಿವೃದ್ಧಿಗಾಗಿ ವಾಗಿದ್ದು, ದಿನಿಯಲ್ಲಿ ಸದರಿ ರಾಜಾನಕುಂಟೆ-ಬೆಳ್ಳಹಲಸೂರು ರೈಲ್ವೆ ಇದ್ದರಂತೆ ಪರಿಷರ ಹಾನಿಯು ಜೊತೆಗೆ ಸಾವಿರಾರು ಸಣ್ಣ ಇದುವಳಿ ರೈತರ ಬದುಕು ಬದಿಗೆ ಬೀಳಲಿದೆ. ಕೂಡಲೇ ಈ ಯೋಜನೆಯನ್ನು ಕೈ ಬಿಡಬೇಕು ಎಂದು ಒತ್ತಾಯಿಸಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ರೈತ ಸಂಘ ಹಾಗೂ ಹಸಿರು ಸೇನೆ ಕಾರ್ಯಕರ್ತರು ಬೆಳ್ಳಹಲಸೂರು ಸಮೀಪದ ಜೋಮಲಕುಂಟೆ ಬಳಿ ಪ್ರತಿಭಟನೆ ನಡೆಸಿದರು.

ರಾಜಾನಕುಂಟೆ- ಬೆಳ್ಳಹಲಸೂರು ರೈಲ್ವೆ

ರೈತ ಸಂಘದ ರಾಜ್ಯ ಕಾರ್ಯದರ್ಶಿ ಬೆಳ್ಳಹಲಸೂರು ನಂಜಂಡಪ್ಪ ಮಾತನಾಡಿ, ಸದರಿ ರೈಲ್ವೆ ಲೈನ್ ನಿರ್ಮಾಣದ ಅಡಿಯಲ್ಲಿ ಅನಾಥಿ ಕೆರೆ, ನಾಗನವಾಸನಹಳ್ಳಿ ಕೆರೆ, ಹೊನ್ನೇನಹಳ್ಳಿ ಕೆರೆ, ಬೆಳ್ಳಹಲಸೂರು ಗ್ರಾಮದ ಸರ್ವೆ ನಂಬರ್ 259ರಲ್ಲಿ ಉದ್ಧಾನವನಕ್ಕೆ ಮೀಸಲಿಟ್ಟ ಜಮೀನಿನಲ್ಲಿ ಹಾದು ಹೋಗುತ್ತಿದ್ದು, ಈ ಉದ್ಧಾನವನದ ಜಮೀನಿನಲ್ಲಿ 200 ವರ್ಷಗಳಿಗೂ ಮೇಲ್ಪಟ್ಟಿರುವ ಸಾಕಷ್ಟು ಸಲು ಉದ್ದೇಶಿಸಿರುವ ರಾಜಾನಕುಂಟೆ- ಬೆಳ್ಳಹಲಸೂರು ಮರಗಳನ್ನು ತೆರವುಗೊಳಿಸಬೇಕಾದ ಪರಿಸ್ಥಿತಿ ಇದೆ. ಈ ಹೊಸ ರೈಲ್ವೆ ಮಾರ್ಗ ಯೋಜನೆ ಅಭಿವೃದ್ಧಿಗಾಗಿ ವಾಗಿದ್ದು, ದಿನಿಯಲ್ಲಿ ಸದರಿ ರಾಜಾನಕುಂಟೆ-ಬೆಳ್ಳಹಲಸೂರು ರೈಲ್ವೆ ಇದ್ದರಂತೆ ಪರಿಷರ ಹಾನಿಯು ಜೊತೆಗೆ ಸಾವಿರಾರು ಸಣ್ಣ ಇದುವಳಿ ರೈತರ ಬದುಕು ಬದಿಗೆ ಬೀಳಲಿದೆ. ಕೂಡಲೇ ಈ ಯೋಜನೆಯನ್ನು ಕೈ ಬಿಡಬೇಕು ಎಂದು ಒತ್ತಾಯಿಸಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ರೈತ ಸಂಘ ಹಾಗೂ ಹಸಿರು ಸೇನೆ ಕಾರ್ಯಕರ್ತರು ಬೆಳ್ಳಹಲಸೂರು ಸಮೀಪದ ಜೋಮಲಕುಂಟೆ ಬಳಿ ಪ್ರತಿಭಟನೆ ನಡೆಸಿದರು.

ಕಡತ ಸಂ.1-9/2025-Skt.1
ಭಾರತ ಸರ್ಕಾರ
ಶಿಕ್ಷಣ ಸಚಿವಾಲಯ
ಉನ್ನತ ಶಿಕ್ಷಣ ಇಲಾಖೆ
ದಿನಾಂಕ:25.05.2026
ಜಾರಿಯಾಗುವ ಸಂ.04/2026
ನವದೆಹಲಿಯ ಶ್ರೀ ಲಾಲ್ ಬಹಾದ್ದೂರ್ ಶಾಸ್ತ್ರಿ ರಾಷ್ಟ್ರೀಯ ಸಂಸ್ಕೃತ ವಿಶ್ವವಿದ್ಯಾಲಯದ (ಎಸ್‌ಎಲ್‌ಬಿಎಸ್‌ಎನ್‌ಎಸ್‌ಎಯು) ಕುಲಪತಿ ಹುದ್ದೆಗೆ ನೇಮಕಾತಿಗಾಗಿ ಅರ್ಜಿಗಳನ್ನು ಆಹ್ವಾನಿಸಲಾಗಿದೆ.
ಕುಲಪತಿ ಅವರು ಶೈಕ್ಷಣಿಕ ಹಾಗೂ ಆಡಳಿತಾತ್ಮಕ ಮುಖ್ಯಸ್ಥರಾಗಿದ್ದು, ವಿಶ್ವವಿದ್ಯಾಲಯದ ಮುಖ್ಯ ಕಾರ್ಯ ನಿರ್ವಾಹಕ ಅಧಿಕಾರಿ ಆಗಿರುತ್ತಾರೆ. ಈ ಕೆಳಗಿನ ಅರ್ಹತಾ ಮಾನದಂಡ ಅಧರಿಸಿ ಅಭ್ಯರ್ಥಿಗಳನ್ನು ಅಂತಿಮಗೊಳಿಸಲಾಗುತ್ತದೆ.
ಅಧರಣದ ಅಭ್ಯರ್ಥಿಗಳು:
i) ಸಂಸ್ಕೃತ ಮತ್ತು ಸಂಬಂಧಿ ವಿಷಯದಲ್ಲಿ ನಿಪುಣ ಪಾಂಡಿತ್ಯ ಹೊಂದಿರಬೇಕು ಮತ್ತು ವಿಶ್ವವಿದ್ಯಾಲಯ ಅನುದಾನ ಆಯೋಗದ ಕಾರ್ಯ, 1956 (1956ರ 3) ನಿಬಂಧನೆಗಳನ್ವಯ ಶೈಕ್ಷಣಿಕಾಡಳಿತಗಳನ್ನು ನಿಗದಿಪಡಿಸಲಾಗಿರುತ್ತದೆ.
ii) ಸದರಿ ಜಾರಿಯಾಗುವ ಅರ್ಜಿಗಳನ್ನು ಸ್ವೀಕರಿಸುವ ಕೊನೆಯ ದಿನದಂದು 65 ವರ್ಷ ವಯಸ್ಸು ಮೀರದವರಿಗೆ ಪ್ರಥಮಾದ್ಯತೆ ನೀಡಲಾಗುತ್ತದೆ.
ವೇತನ ಮತ್ತು ಸೇವಾ ನಿಯಮಗಳು:
i) ಈ ಹುದ್ದೆಗೆ ಮಾಸಿಕ ರೂ.2,10,000/- (ನಿಶ್ಚಿತ) ವೇತನದ ಜೊತೆಗೆ ರೂ.11,250/- ವಿಶೇಷ ಭತ್ಯೆ ಹಾಗೂ ಇನ್ನಿತರ ಸಾಮಾನ್ಯ ಭತ್ಯೆಗಳು.
ii) ಕೇಂದ್ರೀಯ ಸಂಸ್ಕೃತ ವಿಶ್ವವಿದ್ಯಾಲಯಗಳ ಕಾರ್ಯ, 2020 ಮತ್ತು ವಿಶ್ವವಿದ್ಯಾಲಯದ ಪರಿನಿಯಮಗಳನ್ವಯ ಈ ಹುದ್ದೆಯ ಸೇವೆಯ ಇತರ ನಿಯಮಗಳು ಮತ್ತು ನಿಬಂಧನೆಗಳು ನಿಗದಿಯಾಗಿರುತ್ತವೆ.
ನೇಮಕಾತಿ ಪ್ರಕ್ರಿಯೆ:
i) ವಿಶ್ವವಿದ್ಯಾಲಯದ ಪರಿನಿಯಮಗಳಿಗೆ ಅನುಗುಣವಾಗಿ ನೇಮಿಸಲಾಗುವ ತೋರಣ ಮತ್ತು ಅಭ್ಯರ್ಥಿ ಸಮಿತಿಗಳು ವಿಚಾರಣೆ ಮಾಡುವ ಮೂರು ಹೆಜ್ಜೆಗಳನ್ನು ಪರಿಗಣಿಸಿ ನೇಮಕಾತಿ ಪ್ರಕ್ರಿಯೆ ನಡೆಯಲಿದೆ.
ಅರ್ಜಿಗಳನ್ನು ಸಲ್ಲಿಸುವ ಕ್ರಮ:
i) ಸದರಿ ಜಾರಿಯಾಗುವ ವಿಷಯದ ವಿಷಯ http://www.education.gov.in ಮತ್ತು https://www.slbrsrsv.ac.in ಎಂಬ ಜಾಲತಾಣಗಳಲ್ಲಿ ಲಭ್ಯವಿದೆ.
ii) ಶಿಕ್ಷಣ ಸಚಿವಾಲಯದ SAMARTH ಪೋರ್ಟಲ್‌ನಲ್ಲಿ ಲಭ್ಯವಿರುವ ಈ ಕೆಳಗಿನ ಲಿಂಕ್ ಮೂಲಕ ಅಂದರೆ https://vcrec.samarth.ac.in/index.php/ ಮೂಲಕ ಅನ್‌ಲೈನ್‌ನಲ್ಲಿ ಮಾತ್ರವೇ ಅಭ್ಯರ್ಥಿಗಳು ಅರ್ಜಿಗಳನ್ನು ಸಲ್ಲಿಸಬೇಕು.
iii) ಅರ್ಜಿಗಳು ವಿಳಂಬವಾಗಿ ತಲುಪಿದಲ್ಲಿ ಅದಕ್ಕೆ ಯಾವುದೇ ರೀತಿಯಲ್ಲೂ ಸಚಿವಾಲಯವು ಬಾಧ್ಯಸ್ತವಾಗಿರುವುದಿಲ್ಲ.
iv) ಈಗಾಗಲೇ ಸೇವೆಯಲ್ಲಿರುವ ವ್ಯಕ್ತಿಗಳು ಸಕ್ಷಮ ಮಾರ್ಗದಲ್ಲಿ ಮಾತ್ರವೇ ಅರ್ಜಿಗಳನ್ನು ಸಲ್ಲಿಸಬೇಕು ಮತ್ತು ತಮ್ಮ ಉದ್ಯೋಗದಾತರ ನಿರೀಕ್ಷೆಗಳನ್ನು ಪೂರೈಸುವುದು/ತಾವು ಕಾರ್ಯನಿರ್ವಹಿಸುತ್ತಿರುವ ಸಂಸ್ಥೆಗಳು/ಇಲಾಖೆಗಳ ಜಾಗೃತಿ ಸಮಿತಿಗಳ ಮುಖ್ಯಸ್ಥರಿಂದ ಪಡೆದಿರುವ ಅನುಮತಿ ಪತ್ರವನ್ನು ಅರ್ಜಿಗಳಿಗೆ ಲಗತ್ತಿಸಬೇಕು.
v) ಅಭ್ಯರ್ಥಿಗಳಾಗಬೇಕಾದ ಅರ್ಜಿಗಳನ್ನು/ಕೊನೆಯ ದಿನಾಂಕದ ನಂತರ ಬರುವ ಅರ್ಜಿಗಳನ್ನು ಪರಿಗಣಿಸಲಾಗುವುದಿಲ್ಲ.
vi) ಮೇಲ್ಕಾರಣದ ಲಿಂಕ್ 1ನೇ ಜೂನ್, 2026ರ 10:00 ಗಂಟೆಯಿಂದ 30ನೇ ಜೂನ್, 2026ರ 17:00 ಗಂಟೆಯವರೆಗೆ ಸಕ್ರಿಯವಾಗಿರುತ್ತದೆ.
ಸಹಿ/-
ಡಾ. ಸೌಮ್ಯ ರಾಜನ್,
ಭಾರತ ಸರ್ಕಾರದ ಉಪಕಾರ್ಯದರ್ಶಿ
ದೂ. ಸಂ.:23070182
CBC 21371/11/0003/2627

ಕರ್ನಾಟಕ ಸ್ಟೇಟ್ ಮಿನರಲ್ಸ್ ಕಾರ್ಪೊರೇಷನ್ ಲಿಮಿಟೆಡ್
(ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಉದ್ಯಮ)
ರಿಜಿಸ್ಟರ್ಡ್ ಕಛೇರಿ: 5ನೇ ಮಹಡಿ, ಟಿ.ಟಿ.ಎಂ.ಸಿ, 'ಎ' ಬ್ಲಾಕ್, ಬಿಎಂಟಿ ಕಟ್ಟಡ, ಕೆ.ಹೆಚ್.ರಸ್ತೆ, ಶಾಂತಿನಗರ, ಬೆಂಗಳೂರು-560 027, ಫ್ಯಾಕ್ಸ್ : 080-22213172
ದೂರವಾರ್ತೆ: 080-22288811/14/15/16 ಕಾರ್ಪೊರೇಷನ್: https://ksmc.karnataka.gov.in
ಸಂಖ್ಯೆ: ಕೆಎಂಎಂಎಲ್/Mech/EPMC/537-III/2026-27/660 ದಿನಾಂಕ: 29.05.2026
ಇ-ಟೆಂಡರ್ ಅಪ್ಲಾನ್‌ನ ಮೇಲೆ
ಕೆಎಂಎಂಎಲ್ ಸಂಸ್ಥೆಯ ಬಳ್ಳಾರಿ ಜಿಲ್ಲೆಯ ಸಂಡೂರು ತಾಲ್ಲೂಕಿನ ಸುಬ್ಬರಾಯನಹಳ್ಳಿ ಕಣಿವೆಯ ಅಡಿಯ ಗಣಿಯಿಂದ ಅದಿರು ಸಾಗಿಸಲು 'ಡೌನ್‌ಹಿಲ್ ಡೌನ್‌ಹಿಲ್ ಕನ್ವೆಯರ್ ಸಿಸ್ಟಮ್' (Downhill Pipeline Conveyor System) ಅಳವಡಿಸುವ ಯೋಜನೆ, ಈ ಯೋಜನೆಗೆ ಇ-ಟೆಂಡರ್ (EPMC) ಸಂಸ್ಥೆಯನ್ನು ಆಯ್ಕೆ ಮಾಡುವ ಪ್ರಕ್ರಿಯೆಗೆ ಇ-ಟೆಂಡರ್ ಅಪ್ಲಾನ್‌ನಲ್ಲಿ ಸೇರಿಕೊಂಡಿದೆ.
ಟೆಂಡರ್ ವೇಳಾಪಟ್ಟಿ
ಟೆಂಡರ್ ದಾಖಲೆಗಳನ್ನು ಇ-ಪೋರ್ಟಲ್ ಮುಖಾಂತರ Download ಮಾಡಿಕೊಳ್ಳಲು ದಿನಾಂಕ
ಟೆಂಡರ್ ದಾಖಲಾತಿಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ
ತಾಂತ್ರಿಕ ಬಿಡು ತೆರೆಯುವ ದಿನಾಂಕ
ಇ.ಎಂ.ಡಿ ಮೊತ್ತ
ಇ-ಟೆಂಡರ್ ದಾಖಲಾತಿಗಳನ್ನು ಮೆಲ್‌ಸೈಟ್ https://kppp.karnataka.gov.in ಮುಖಾಂತರ ಡೌನ್‌ಲೋಡ್ ಮಾಡಿಕೊಳ್ಳಬಹುದು. ಹೆಚ್ಚಿನ ಸಹಾಯ ಬೇಕಾದಲ್ಲಿ ಸಹಾಯವಾಣಿ ಸಂಖ್ಯೆ: 080-4610000/68948777. ಸಹಿ/-
ಜಿ.ಎಂ.ಎಂ.ಎಲ್/ಇಂಫೋ/2026-27 ಸಹಿ/- ಪ್ರಧಾನ ವ್ಯವಸ್ಥಾಪಕರು (ಆ&ಜಿ)

ಕರ್ನಾಟಕ ಸ್ಟೇಟ್ ಮಿನರಲ್ಸ್ ಕಾರ್ಪೊರೇಷನ್ ಲಿಮಿಟೆಡ್
(ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಉದ್ಯಮ)
ರಿಜಿಸ್ಟರ್ಡ್ ಕಛೇರಿ: 5ನೇ ಮಹಡಿ, ಟಿ.ಟಿ.ಎಂ.ಸಿ, 'ಎ' ಬ್ಲಾಕ್, ಬಿಎಂಟಿ ಕಟ್ಟಡ, ಕೆ.ಹೆಚ್.ರಸ್ತೆ, ಶಾಂತಿನಗರ, ಬೆಂಗಳೂರು-560 027, ಫ್ಯಾಕ್ಸ್ : 080-22213172
ದೂರವಾರ್ತೆ: 080-22288811/14/15/16 ಕಾರ್ಪೊರೇಷನ್: https://ksmc.karnataka.gov.in
ಸಂಖ್ಯೆ: ಕೆಎಂಎಂಎಲ್/Mech/EPMC/537-III/2026-27/660 ದಿನಾಂಕ: 29.05.2026
ಇ-ಟೆಂಡರ್ ಅಪ್ಲಾನ್‌ನ ಮೇಲೆ
ಕೆಎಂಎಂಎಲ್ ಸಂಸ್ಥೆಯ ಬಳ್ಳಾರಿ ಜಿಲ್ಲೆಯ ಸಂಡೂರು ತಾಲ್ಲೂಕಿನ ಸುಬ್ಬರಾಯನಹಳ್ಳಿ ಕಣಿವೆಯ ಅಡಿಯ ಗಣಿಯಿಂದ ಅದಿರು ಸಾಗಿಸಲು 'ಡೌನ್‌ಹಿಲ್ ಡೌನ್‌ಹಿಲ್ ಕನ್ವೆಯರ್ ಸಿಸ್ಟಮ್' (Downhill Pipeline Conveyor System) ಅಳವಡಿಸುವ ಯೋಜನೆ, ಈ ಯೋಜನೆಗೆ ಇ-ಟೆಂಡರ್ (EPMC) ಸಂಸ್ಥೆಯನ್ನು ಆಯ್ಕೆ ಮಾಡುವ ಪ್ರಕ್ರಿಯೆಗೆ ಇ-ಟೆಂಡರ್ ಅಪ್ಲಾನ್‌ನಲ್ಲಿ ಸೇರಿಕೊಂಡಿದೆ.
ಟೆಂಡರ್ ವೇಳಾಪಟ್ಟಿ
ಟೆಂಡರ್ ದಾಖಲೆಗಳನ್ನು ಇ-ಪೋರ್ಟಲ್ ಮುಖಾಂತರ Download ಮಾಡಿಕೊಳ್ಳಲು ದಿನಾಂಕ
ಟೆಂಡರ್ ದಾಖಲಾತಿಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ
ತಾಂತ್ರಿಕ ಬಿಡು ತೆರೆಯುವ ದಿನಾಂಕ
ಇ.ಎಂ.ಡಿ ಮೊತ್ತ
ಇ-ಟೆಂಡರ್ ದಾಖಲಾತಿಗಳನ್ನು ಮೆಲ್‌ಸೈಟ್ https://kppp.karnataka.gov.in ಮುಖಾಂತರ ಡೌನ್‌ಲೋಡ್ ಮಾಡಿಕೊಳ್ಳಬಹುದು. ಹೆಚ್ಚಿನ ಸಹಾಯ ಬೇಕಾದಲ್ಲಿ ಸಹಾಯವಾಣಿ ಸಂಖ್ಯೆ: 080-4610000/68948777. ಸಹಿ/-
ಜಿ.ಎಂ.ಎಂ.ಎಲ್/ಇಂಫೋ/2026-27 ಸಹಿ/- ಪ್ರಧಾನ ವ್ಯವಸ್ಥಾಪಕರು (ಆ&ಜಿ)

ಕರ್ನಾಟಕ ಸ್ಟೇಟ್ ಮಿನರಲ್ಸ್ ಕಾರ್ಪೊರೇಷನ್ ಲಿಮಿಟೆಡ್
(ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಉದ್ಯಮ)
ರಿಜಿಸ್ಟರ್ಡ್ ಕಛೇರಿ: 5ನೇ ಮಹಡಿ, ಟಿ.ಟಿ.ಎಂ.ಸಿ, 'ಎ' ಬ್ಲಾಕ್, ಬಿಎಂಟಿ ಕಟ್ಟಡ, ಕೆ.ಹೆಚ್.ರಸ್ತೆ, ಶಾಂತಿನಗರ, ಬೆಂಗಳೂರು-560 027, ಫ್ಯಾಕ್ಸ್ : 080-22213172
ದೂರವಾರ್ತೆ: 080-22288811/14/15/16 ಕಾರ್ಪೊರೇಷನ್: https://ksmc.karnataka.gov.in
ಸಂಖ್ಯೆ: ಕೆಎಂಎಂಎಲ್/Mech/EPMC/537-III/2026-27/660 ದಿನಾಂಕ: 29.05.2026
ಇ-ಟೆಂಡರ್ ಅಪ್ಲಾನ್‌ನ ಮೇಲೆ
ಕೆಎಂಎಂಎಲ್ ಸಂಸ್ಥೆಯ ಬಳ್ಳಾರಿ ಜಿಲ್ಲೆಯ ಸಂಡೂರು ತಾಲ್ಲೂಕಿನ ಸುಬ್ಬರಾಯನಹಳ್ಳಿ ಕಣಿವೆಯ ಅಡಿಯ ಗಣಿಯಿಂದ ಅದಿರು ಸಾಗಿಸಲು 'ಡೌನ್‌ಹಿಲ್ ಡೌನ್‌ಹಿಲ್ ಕನ್ವೆಯರ್ ಸಿಸ್ಟಮ್' (Downhill Pipeline Conveyor System) ಅಳವಡಿಸುವ ಯೋಜನೆ, ಈ ಯೋಜನೆಗೆ ಇ-ಟೆಂಡರ್ (EPMC) ಸಂಸ್ಥೆಯನ್ನು ಆಯ್ಕೆ ಮಾಡುವ ಪ್ರಕ್ರಿಯೆಗೆ ಇ-ಟೆಂಡರ್ ಅಪ್ಲಾನ್‌ನಲ್ಲಿ ಸೇರಿಕೊಂಡಿದೆ.
ಟೆಂಡರ್ ವೇಳಾಪಟ್ಟಿ
ಟೆಂಡರ್ ದಾಖಲೆಗಳನ್ನು ಇ-ಪೋರ್ಟಲ್ ಮುಖಾಂತರ Download ಮಾಡಿಕೊಳ್ಳಲು ದಿನಾಂಕ
ಟೆಂಡರ್ ದಾಖಲಾತಿಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ
ತಾಂತ್ರಿಕ ಬಿಡು ತೆರೆಯುವ ದಿನಾಂಕ
ಇ.ಎಂ.ಡಿ ಮೊತ್ತ
ಇ-ಟೆಂಡರ್ ದಾಖಲಾತಿಗಳನ್ನು ಮೆಲ್‌ಸೈಟ್ https://kppp.karnataka.gov.in ಮುಖಾಂತರ ಡೌನ್‌ಲೋಡ್ ಮಾಡಿಕೊಳ್ಳಬಹುದು. ಹೆಚ್ಚಿನ ಸಹಾಯ ಬೇಕಾದಲ್ಲಿ ಸಹಾಯವಾಣಿ ಸಂಖ್ಯೆ: 080-4610000/68948777. ಸಹಿ/-
ಜಿ.ಎಂ.ಎಂ.ಎಲ್/ಇಂಫೋ/2026-27 ಸಹಿ/- ಪ್ರಧಾನ ವ್ಯವಸ್ಥಾಪಕರು (ಆ&ಜಿ)

ಕರ್ನಾಟಕ ಸ್ಟೇಟ್ ಮಿನರಲ್ಸ್ ಕಾರ್ಪೊರೇಷನ್ ಲಿಮಿಟೆಡ್
(ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಉದ್ಯಮ)
ರಿಜಿಸ್ಟರ್ಡ್ ಕಛೇರಿ: 5ನೇ ಮಹಡಿ, ಟಿ.ಟಿ.ಎಂ.ಸಿ, 'ಎ' ಬ್ಲಾಕ್, ಬಿಎಂಟಿ ಕಟ್ಟಡ, ಕೆ.ಹೆಚ್.ರಸ್ತೆ, ಶಾಂತಿನಗರ, ಬೆಂಗಳೂರು-560 027, ಫ್ಯಾಕ್ಸ್ : 080-22213172
ದೂರವಾರ್ತೆ: 080-22288811/14/15/16 ಕಾರ್ಪೊರೇಷನ್: https://ksmc.karnataka.gov.in
ಸಂಖ್ಯೆ: ಕೆಎಂಎಂಎಲ್/Mech/EPMC/537-III/2026-27/660 ದಿನಾಂಕ: 29.05.2026
ಇ-ಟೆಂಡರ್ ಅಪ್ಲಾನ್‌ನ ಮೇಲೆ
ಕೆಎಂಎಂಎಲ್ ಸಂಸ್ಥೆಯ ಬಳ್ಳಾರಿ ಜಿಲ್ಲೆಯ ಸಂಡೂರು ತಾಲ್ಲೂಕಿನ ಸುಬ್ಬರಾಯನಹಳ್ಳಿ ಕಣಿವೆಯ ಅಡಿಯ ಗಣಿಯಿಂದ ಅದಿರು ಸಾಗಿಸಲು 'ಡೌನ್‌ಹಿಲ್ ಡೌನ್‌ಹಿಲ್ ಕನ್ವೆಯರ್ ಸಿಸ್ಟಮ್' (Downhill Pipeline Conveyor System) ಅಳವಡಿಸುವ ಯೋಜನೆ, ಈ ಯೋಜನೆಗೆ ಇ-ಟೆಂಡರ್ (EPMC) ಸಂಸ್ಥೆಯನ್ನು ಆಯ್ಕೆ ಮಾಡುವ ಪ್ರಕ್ರಿಯೆಗೆ ಇ-ಟೆಂಡರ್ ಅಪ್ಲಾನ್‌ನಲ್ಲಿ ಸೇರಿಕೊಂಡಿದೆ.
ಟೆಂಡರ್ ವೇಳಾಪಟ್ಟಿ
ಟೆಂಡರ್ ದಾಖಲೆಗಳನ್ನು ಇ-ಪೋರ್ಟಲ್ ಮುಖಾಂತರ Download ಮಾಡಿಕೊಳ್ಳಲು ದಿನಾಂಕ
ಟೆಂಡರ್ ದಾಖಲಾತಿಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ
ತಾಂತ್ರಿಕ ಬಿಡು ತೆರೆಯುವ ದಿನಾಂಕ
ಇ.ಎಂ.ಡಿ ಮೊತ್ತ
ಇ-ಟೆಂಡರ್ ದಾಖಲಾತಿಗಳನ್ನು ಮೆಲ್‌ಸೈಟ್ https://kppp.karnataka.gov.in ಮುಖಾಂತರ ಡೌನ್‌ಲೋಡ್ ಮಾಡಿಕೊಳ್ಳಬಹುದು. ಹೆಚ್ಚಿನ ಸಹಾಯ ಬೇಕಾದಲ್ಲಿ ಸಹಾಯವಾಣಿ ಸಂಖ್ಯೆ: 080-4610000/68948777. ಸಹಿ/-
ಜಿ.ಎಂ.ಎಂ.ಎಲ್/ಇಂಫೋ/2026-27 ಸಹಿ/- ಪ್ರಧಾನ ವ್ಯವಸ್ಥಾಪಕರು (ಆ&ಜಿ)

ಕರ್ನಾಟಕ ಸ್ಟೇಟ್ ಮಿನರಲ್ಸ್ ಕಾರ್ಪೊರೇಷನ್ ಲಿಮಿಟೆಡ್
(ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ಉದ್ಯಮ)
ರಿಜಿಸ್ಟರ್ಡ್ ಕಛೇರಿ: 5ನೇ ಮಹಡಿ, ಟಿ.ಟಿ.ಎಂ.ಸಿ, 'ಎ' ಬ್ಲಾಕ್, ಬಿಎಂಟಿ ಕಟ್ಟಡ, ಕೆ.ಹೆಚ್.ರಸ್ತೆ, ಶಾಂತಿನಗರ, ಬೆಂಗಳೂರು-560 027, ಫ್ಯಾಕ್ಸ್ : 080-22213172
ದೂರವಾರ್ತೆ: 080-22288811/14/15/16 ಕಾರ್ಪೊರೇಷನ್: https://ksmc.karnataka.gov.in
ಸಂಖ್ಯೆ: ಕೆಎಂಎಂಎಲ್/Mech/EPMC/537-III/2026-27/660 ದಿನಾಂಕ: 29.05.2026
ಇ-ಟೆಂಡರ್ ಅಪ್ಲಾನ್‌ನ ಮೇಲೆ
ಕೆಎಂಎಂಎಲ್ ಸಂಸ್ಥೆಯ ಬಳ್ಳಾರಿ ಜಿಲ್ಲೆಯ ಸಂಡೂರು ತಾಲ್ಲೂಕಿನ ಸುಬ್ಬರಾಯನಹಳ್ಳಿ ಕಣಿವೆಯ ಅಡಿಯ ಗಣಿಯಿಂದ ಅದ

IKF Home Finance Limited
 Equinox by Phoenix-Tower 3, 10th Floor, Diamond Hills, Lumbini Avenue, Rai Durg, Gachibowli, Hyderabad | Telangana - 500081

DEMAND NOTICE

UNDER THE PROVISIONS OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 ("the Act") AND THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 ("the Rules")

The undersigned being the Authorized Officer of IKF Home Finance Limited (the Secured Creditor) under the Act and in exercise of the powers conferred under Sec. 13(12) of the Act read with Rule 3 issued Demand Notice(s) under Sec. 13(2) of the Act, calling upon the following borrower(s) to repay the amount mentioned in the respective notice(s) within 60 days from the date of receipt of the said notice. The undersigned reasonably believes that borrower(s) is / are avoiding the service of the Demand Notice(s), therefore the service of notice is being affected by affixation and publication as per Rules. The contents of Demand Notice(s) are extracted herein below :-

Sr. No.	Name & Address of the Borrower/s & Co-Borrower/s	Loan Amt.	Dt. of Demand Notice & O/s. Amt.	Description of the Property / Secured Asset
1	Loan A/C. No(S) : LKXNK03524-250015682 1. Mr/Mrs. Puttaraju K R 2. Mr/Mrs. Sowndarya Ravi Add For Sr. No. 1 & 2 :- S/O, Ramabovi, Kadavakere Dodi, Kanakapura, Ramanagera, Karnataka, India, -562117. Add For Sr. No. 1 & 2 :- S/O, Ramabovi, Chakanahalli Village, Chakanahalli Gram Panchayath, Kasaba Kanakapura Taluk And Ramanagera District, -562117	Rs. 12,90,000/-	20.05.2026 Rs. 13,90,968/- (Rupees Thirteen Lakh Ninety Thousand Nine Hundred Sixty Eight Only) as on 13.05.2026	All that piece and parcel of the immovable property bearing Present Khaneshumari Katha No. 40/268/1, PID No. 152900201100600015, measuring East to West 13.716 meters and North to South 8.5344 meters, total measuring 117.06 Sq. meters. Situated at Chakanahalli Village, Chakanahalli Grama Panchayath, Kasaba Hobli, Kanakapura Taluk and Ramanagera District and bounded on: EAST BY : Govt. Road, WEST BY : Property of Devaraju, NORTH BY : Gali and House of Srinivas, SOUTH BY : Property of Krishnappa.
2	Loan A/C. No(S) : LXCHP02124-250011742 1. Mr/Mrs. Sulthana Chand Pasha 2. Mr/Mrs. Chand Pasha Add For Sr. No. 1 & 2 :- House No 81, Survey No 1 Pillaganahalli Bannerghatta Road, Bangalore Urban District, Karnataka, India-560083	Rs. 20,00,000/-	20.05.2026 Rs. 22,41,039.92/- (Rupees Twenty Two Lakh Forty One Thousand Thirty Nine and Ninety Two Paise) as on 13.05.2026	All that piece and parcel of the immovable Property bearing Site No.81, Present Katha No.01/81, V.P Katha No.01/81, Situated at Pillaganahalli Village, Uttarahalli Hobli, Bangalore South Taluk, Presently within the limits of BBMP, Measuring East to West 45 feet, and North to South 20 feet, in all measuring 900 Square feet, and along with building Constructed thereon, and bounded on: East by : Property of Shankarappa, West by Road, North by Property of Nagin Taj, South by Property of Sain Taj.
3	Loan A/C. No(S) : LXXTK00924-250012027 1. Mr/Mrs. Venu Gopala Thimmayappa 2. Mr/Mrs. Sumithra R Rajanna Add For Sr. No. 1 & 2 :- Prof. Veeabhadraiah, Mathrusri Nilayamaduguri Road, Venkateshpura, Siragata Tumkur, Tumkur, Karnataka, India-572101. Add For Sr. No. 1 & 2 :- Site No 478, Aralimaradapalya Badavabe Siragata, -572106.	Rs. 20,00,000/-	20.05.2026 Rs. 22,30,366.12/- (Rupees Twenty Two Lakh Thirty Thousand Six Hundred Sixty Six and Twelve Paise) as on 13.05.2026	All the piece and parcel of the Schedule property Residential Building constructed in Site No.478 bearing Mahanagara Palike Katha No.478/494/1386 and PID No.643431 measuring East to West: 25 feet and North to South: 30 feet is situated at Ward No.2, Aralimaradapalya Extension, Tumkur and bounded as follows: East Site No.479, West Site No.477, North Site No.481, South Road.
4	Loan A/C. No(S) : LXHSN03524-250016270 1. Mr/Mrs. Venugopal Chandraiah 2. Mr/Mrs. Jyothi Kumara 3. Mr/Mrs. Chandraiah Borahiah Add For Sr. No. 1 & 2 & 3 :- Salagame Hobli, Hassan Taluk, Hassan, Karnataka, India-573219	Rs. 12,00,000/-	20.05.2026 Rs. 13,12,684/- (Rupees Thirteen Lakh Twelve Thousand Six Hundred Eighty Four Only) as on 13.05.2026	All that piece and parcel of the immovable Property bearing Unique ID No. 151600602800400362, Panchayath Katha No. 144, Property came under within the limits of SALAGAME Grama Panchayath, situated at Kadaga Village, Salagame Hobli, Hassan Taluk, Hassan District. Admeasuring East to West 7.0104 Meter and North to South 8.8392 Meter, total measuring 61.97Sq Meter and Constructed building total measuring 61.97Sq Meter and Bounded by East Site : Vacant Property, West : Road, North : Vacant Property, South : Vacant Property.

The borrower(s) are hereby advised to comply with the Demand Notice(s) and to pay the demand amount mentioned therein and hereinabove within 60 days from the date of this publication together with applicable interest, additional interest, bounce charges, cost and expenses till the date of realization of payment. The borrower(s) may note that IKF Home Finance Limited is a secured creditor and the loan facility availed by the Borrower(s) is a secured debt against the immovable property / properties being the secured asset(s) mortgaged by the borrower(s). In the event borrower(s) are failed to discharge their liabilities in full within the stipulated time, The Secured Creditor shall be entitled to exercise all the rights U/s. 13(4) of the Act to take possession of the secured asset(s) including but not limited to transfer the same by way of sale or by invoking any other remedy available under the Act and the Rules thereunder and realize payment. The Secured Creditor is also empowered to ATTACH AND / OR SEAL the secured asset(s) before enforcing the right to sale or transfer. Subsequent to the Sale of the secured asset(s), the Secured Creditor also has a right to initiate separate legal proceedings to recover the balance dues, in case the value of the mortgaged properties is insufficient to cover the dues payable to the Secured Creditor. This remedy is in addition and independent of all the other remedies available to the Secured Creditor under any other law. The attention of the borrower(s) is invited to Section 13(8) of the Act, in respect of time available, to redeem the secured assets and further to Section 13(13) of the Act, whereby the borrower(s) are restrained / prohibited from disposing of or dealing with the secured asset(s) or transferring by way of sale, lease or otherwise (other than in the ordinary course of business) any of the secured asset(s), without prior written consent of the Secured Creditor and non-compliance with the above is an offence punishable under Section 29 of the said Act. The copy of the Demand Notice is available with the undersigned and the borrower(s) may, if they so desire, can collect the same from the undersigned on any working day during normal office hours.

Place : Ramanagara, Bangalore, Tumkur, Hassan, Karnataka
 Date : 20.05.2026

Sd/-
 Authorized Officer
 For IKF Home Finance Limited

KAVVERI DEFENCE & WIRELESS TECHNOLOGIES LIMITED
 (Formerly Kavveri Telecom Products Limited)

Reg. Off.: No.31-36, 1st Main, 2nd Stage, Arakere Mico Layout, Bannerghatta Road, Bangalore - 560076,
 Phone No.: +91 80 41215999, Website: www.kavveridefence.com,
 Email Id: cs@kavveridefence.com, CIN: L85110KA1996PLC019627,

STATEMENT OF AUDITED FINANCIAL RESULTS FOR QUARTER AND YEAR ENDED MARCH 31, 2026

The Board of Directors of Kavveri Defence & Wireless Technologies Limited (the Company) at its Meeting held on Saturday, May 30, 2026 have inter-alia approved the Audited Financial Results (Standalone and Consolidated) of the Company for the Quarter and Year Ended March 31, 2026. The financial results, along with the Statutory Auditor's Report can be accessed by scanning the QR code.

The results are made available on Company's Website: <https://kavveridefence.com/>, Website of Stock Exchanges www.bseindia.com and www.nseindia.com

Note: The above intimation is in accordance with Regulation 33 read with Regulation 47(1) of the SEBI (Listing Obligations & Disclosure Requirements) Regulations, 2015

On behalf of Board of Directors For
Kavveri Defence & Wireless Technologies Limited
 (Formerly Kavveri Telecom Products Limited)
 Sd/-
Chennareddy Shivakumarreddy
 Managing Director, DIN: 01189348

Place: Bangalore
 Date: May 30, 2026

AU SMALL FINANCE BANK LIMITED (A Scheduled Commercial Bank)
 Regd. Office: 19-A, Dhuleswar Garden, Ajmer Road, Jaipur - 302001 (CIN:L36911RJ1996PLC011381)

APPENDIX IV [SEE RULE 8(I)] POSSESSION NOTICE

This is to inform to all the borrowers & public in general that "Fincare Small Finance Bank Ltd." has amalgamated with "Au Small Finance Bank Ltd." w.e.f 01st April 2024. Whereas, The undersigned being the Authorized Officer of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice on the date as mentioned below calling upon the borrowers to repay the amount mentioned in the said notice within 60 days from the date of receipt of the said notice as per the details given in below table :-

Name of Borrower/Co-Borrower/ Mortgagor/Guarantor/Loan A/c No.	13(2) Notice Date & Amount	Date of Possession Taken
(Loan A/C No.) 22660001329955, Anil K L (Borrower), Ningaraju (Co-Borrower) T R Sumithra (Co-Borrower)	29-Oct-25 Rs. 4,47,904/- Rs. Four Lakh Forty-Seven Thousand Nine Hundred Four Only As On 28-Oct-25	26-May-26
Description of Mortgaged Property Property No 678/10 With House Measuring East West 11.582 Meters And North South 8.534 Meters Totally 111.48 Sq Meters Having E Katha No 152500101900700054 Situated At Kodipalya Mathghatta, Mathghatta Grampanchayath Handanakere Hobli Chikkanayakanahalli Taluk Tumkur District And The Property Is Bounded On The House Measuring East West 11.582 Meters And North South 8.534 Meters Totally 111.48 Sq Meters Along With Present And Future Construction Therein East: Hiduvali, West: Sarkari, North: Site Of Nagaraju, South: Sarkari		
(Loan A/C No.) 24660000114854, Janardhan (Borrower), Savithaj (Co-Borrower) Lalithamma (Co-Borrower)	28-May-25 Rs. 7,56,719/- Rupees Seven Lakh Fiftysix Thousand Seven Hundred Nineteen Only As On 27-May-25	26-May-26
Description of Mortgaged Property Property Of Madras Rcc & Sheet Roof House Property No. 96 With House Measuring East-West 16.764 Meter And North-South 6.4008 Meters Totally 107.30 Sq. Meters Having E Katha No. 152500703401000067 Situated At Janakal Ramalingapura Grampanchayath Bukkapattana Hobli Sira Taluk Tumkur District 572115 And The Property Is Bounded On The House Measuring East-West 16.764 Meters And North-South 6.4008 Meters Totally 107.30 Sq. Meters Along With Present And Future Construction Therein. East: Road, West: House Of Kariyappa, North: House Of Kamanna, South: Vacant Site Puttanna		
(Loan A/C No.) 23660001493183, Kiran Kumara J G (Borrower), Rangalakschmakka (Co-Borrower) Govindappa (Co-Borrower)	28-May-25 Rs. 5,35,740/- Rupees Five Lakh Thirtyfive Thousand Seven Hundred Fourty Only As On 27-May-25	26-May-26
Description of Mortgaged Property Rcc Roof Property No 223/2 With House Measuring East West 7.315200000000001 Meters And North South 9.144 Meters Totally 66.89 Sq Meters Having E Katha No 152500703401020054 Situated At Janakal Ramalingapura Grampanchayath Bukkapattana Hobli Sira Taluk Tumkur District And The Property Is Bounded On The House Measuring East West 7.315200000000001 Meters And North South 9.144 Meters Totally 66.89 Sq Meters Along With Present And Future Construction Therein East: Government Gomala, West: Government Dari, North: Site Of Thimmiah, South: House Of Hanumanthaiah		
(Loan A/C No.) 23660002162809, Netravathi (Borrower), Sathish B (Co-Borrower)	05-Jan-26 Rs. 7,75,295/- Rs. Seven Lakh Seventy-Five Thousand Two Hundred Ninety-Five Only As On 01-Jan-26	26-May-26
Description of Mortgaged Property Immovable Property Bearing Manglore Tiled House , Property Bearing Katha No. 38, Property No. 47 , With House Measuring East To West 12.70 Meters And North To South 8.55 Meters . Totally 108.58 Sq.Meters Having E-Katha No. 152500100400501167 . Situated At Baradale Palya , Kenkere , Kenkere Grampanchayath , Huliyar Hobli , Chikkanayakanahalli Taluk , Tumkur District 572218 And The Property Is Bounded On The : House Measuring East To West 12.70 Meters And North To South 8.55 Meters , Totally 108.58 Sq Meters Along With Present And Future Construction Therein East: Hiduvali Land Of Jayadevappa, West: Galli And House Of Channamma, North: Galli And House Of Channa Basavaliah, South: Road		
(Loan A/C No.) 24660002427010, Ramakrishnaiah T (Borrower), Puttalingamma (Co-Borrower)	01-Sep-25 Rs. 5,69,150/- Rs. Five Lac Sixty-Nine Thousand One Hundred Fifty Only As On 01-Sep-25	26-May-26
Description of Mortgaged Property Property No 433/1 With House Measuring East To West 9.144 Meters And North South 12.192 Meters Built Area 27.59 Sq Meters Totally Measures 111.48 Sq Meters Having E Katha No 152500703401020143 Situated At Janakal Ramalingapura Grampanchayath Bukkapattana Hobli Sira Taluk Tumkur District Measuring East To West 9.144 And North To South 12.192 Built Area 27.59 Sq Meters Totally Measuring 111.48 Sq Meters Along With Present And Future Construction Therein East: House Of Radhamma, West: House Of Kavitha, North: Road, South: Vacant Site Of Ramakrishnaiah		
(Loan A/C No.) 2366000162819, Shashikumar B T (Borrower), Kavya B R (Co-Borrower)	15-Jul-25 Rs. 5,10,695/- Rupees Five Lakh Ten Thousand Six Hundred Ninetyfive Only As On 15-Jul-25	26-May-26
Description of Mortgaged Property Mangalore Tiles And Ac Sheet Roof Property Bearing Katha No 15 Assessment No 43 With House Measuring East West 6.4008 Meters And North To South 15.24 Meters Totally 97.55 Sq Meters Having E Katha No 152500100801420012 Situated At Banikere Naduvanahalli Post Deddenegere Grampanchayath Handanakere Hobli Chikkanayakanahalli Taluk Tumkur District 572119 House Measuring East To West 6.4008 Meters And North To South 15.24 Meters Along With Present And Future Construction Therein East: House Of Yatheesh, West: Site Of Narayana Murthy, North: Road, South: Road		
(Loan A/C No.) 23660001576427, Kalavathi (Borrower), Nagaraju (Co-Borrower)	04-Dec-25 Rs. 5,20,583/- Rs. Five Lakh Twenty Thousand Five Hundred Eighty-Three Only As On 02-Dec-25	27-May-26
Description of Mortgaged Property Property Bearing Mangalore Tiled Roofed House Property Bearing Property No.177/196 . With House Measuring East To West 9.144 Meters And North To South 12.192 Meters Totally 111.48 Sq Meters , Having E-Katha No. 15250100220020050 Situated At Ramadhalli , Hullekere Grampanchayath , Dandinashivara Hobli , Turuvekere Taluk , Tumkur District And The Property Is Bounded On The . East: School Ground, West: Road, North: Agricultural Land, South: Allama Prabhu Vagaira		
(Loan A/C No.) 24660002139112, Nagaraju H S (Borrower), Lakshidevamma (Co-Borrower)	11-Feb-26 Rs. 7,40,714/- Rs. Seven Lakh Forty Thousand Seven Hundred Fourteen Only As On 10-Feb-26	27-May-26
Description of Mortgaged Property Mangalore Tiled Roofed House Property Bearing Katha No 328/432 With House Measuring East West 18.288 Meters And North South 12.192 Meters Totally 222.97 Sq Meters Having E Katha No 152501002200400459 Situated At Hullekere Grampanchayath Dandinashivara Hobli Turuvekere Taluk Tumkur District And The Property Is Bounded On The Measuring East To West 18.288 Meters And North To South 12.192 Meters In Total Measuring 222.97 Sq Meters Along With Present And Future Construction Therein East: Galli, West: Galli, North: Samudaya Bhavana, South: Road		
(Loan A/C No.) 24660000630022, Anil Kumar H D (Borrower), Dasegowda (Co-Borrower),	18-Aug-25 Rs. 7,10,514/- Rs. Seven Lac Ten Thousand Five Hundred Fourteen Only As On 16-Aug-25	27-May-26
Description of Mortgaged Property Haluvadi Village Haluvadi Grama Panchayath Property No. 128/B Having Rdpr Unique Code E-Katha No. 152100406100200193 According To The Form No. 9 And 11A Issued By The Office Of The Haluvadi Grama Panchayath Situated At Haluvadi Village Kothahalli Mandya Taluk & District. Measuring East To West: 7.9278 Meters And North To South: 12.192 Meters In Total Measuring Thereon 74.32 Sq. Meters Area. East: House Of Gendesidegowdara Kalegotha, West: House Of Chikkathimpegowda, North: Road, South: House Of Devogoda		
(Loan A/C No.) 21660000681740, Puttannaiah (Borrower), Sudha (Co-Borrower),	12-Sep-25 Rs. 4,16,358/- Rs. Four Lac Sixteen Thousand Three Hundred Fifty-Eight Only As On 10-Sep-25	27-May-26
Description of Mortgaged Property Immovable Property Bearing No. 89/2, Having Pid No. 152900401800500695, According To The Form No 9And 11A Issued By The Office Of The Kootagal Grama Panchayath Situated At Yarehalli Village And Post Ramanagera - 562159 And The Property Is Bounded On The : Measuring East To West : 9.9278 Meters And North To South : 12.8016 Meters , In Total Measuring 101.45 Sq.Meters And Thereon Building Measuring 101.45 Sq.Meters East: House Of Rajanna, West: House Of Kaveriah, North: Tirugaduva Sompalu, South: House Of Kadalah		
(Loan A/C No.) 23660001847188, Manjunatha (Borrower), Dyavanna (Co-Borrower), Puttamma (Co-Borrower)	18-Aug-25 Rs. 5,66,423/- Rs. Five Lac Sixty-Six Thousand Four Hundred Twenty-Three Only As On 16-Aug-25	29-May-26
Description of Mortgaged Property Property Of Rcc Roofed Property No 175/4/1 With House Measuring East West 9.7536 Meters And North South 7.010400000000001 Meters Totally 68.38 Sq Meters Having E Katha No 15250070220052052 Situated At R, Rathnasandra, Rathnasandra Grampanchayath Kasaba Hobli Sira Taluk Tumkur District And The Property Bounded On The House Measuring East West 9.7536 Meters And North South 7.010400000000001 Meters Totally 68.38 Sq Meters Along With Present And Future Construction Therein East: Road, West: Remaining Portion, North: Site Of Eranna, South: Vacant Space		
(Loan A/C No.) 24660002302875, Sannaragamma (Borrower), Pathalingappa (Co-Borrower), Hbhagamma (Co-Borrower)	07-Nov-25 Rs. 5,32,099/- Rs. Five Lakh Thirty-Two Thousand Ninety-Nine Only As On 06-Nov-25	29-May-26
Description of Mortgaged Property Property Bearing Property No.50/40 With House , Having E-Katha No. 152500703600700785 . Situated At Yaliyuru , Yaliyuru Grampanchayath , Kasaba Hobli , Sira Taluk , Tumkur District And Bounded On : Measuring East To West : 9.144 Meters And North To South : 12.192 Meters Totally Measures 111.48 Sq Meters East: House Of Rangamma, West: House Of Ningsappa And Angala, North: Road, South: House Of Puttamma		
(Loan A/C No.) 24660000383825, Savithamma (Borrower), Shivaramiah (Co-Borrower),	31-Oct-25 Rs. 6,36,957/- Rs. Six Lakh Thirty-Six Thousand Nine Hundred Fifty-Seven Only As On 31-Oct-25	29-May-26
Description of Mortgaged Property Immovable Property Of Madras Rcc And Acc Sheet Roof , Property No. 20/32 , With House Measuring East To West : 7.62 Meters And North To South : 6.096 Meters Totally 46.45 Sq Meters . Having E-Katha No.152500503100600027 . Situated At # Badavanahalli Post , Badavanahalli Grampanchayath . Dodderi Hobli , Madhugiri Taluk , Tumkur District 572112 And The Property Is Bounded On The . House Measuring East To West : 7.62 Meters And North To South : 6.096 Meters Totally 46.45 Sq Meters . Along With Present And Future Construction Therein East: Site Of Anantharanga, West: House Of Lakshmiddevamma, North: House Of Anantharanga, South: Dari		
(Loan A/C No.) 24660001628313, Channanyaka (Borrower), Devalamma (Co-Borrower),	24-Oct-25 Rs. 6,47,348/- Rs. Six Lakh Forty-Seven Thousand Three Hundred Forty-Eight Only As On 23-Oct-25	29-May-26
Description of Mortgaged Property Property Bearing Katha No 16/1 Having Unique Code No 152200101917320040 According To Form No 11(B) Issued By The Office Of The Kothegata Gram Panchayath Situated At Halasuru Village Saraguru Hobli Saraguru Taluk Mysuru District And The Property Is Bounded On The : Measuring East To West 9.144 Meters And North To South 9.7536 Meters In Total Measuring 89.19Sq Meters Thereon Building Measurements 61.32 Sq Meters East: Road, West: House Of Ningsarajanyaka, North: House Of Ningsanyaka, South: Road		

The borrower having failed to repay the amount, therefore notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein above mentioned table in exercise of powers conferred on him/her under section 13(4) of the said [Act 2002] read with Rule 8 of the said rule on the date mentioned in the above table. "The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act read with rule 8 (6), in respect of time available, i.e. 30 days from this intimation, to redeem the secured assets."

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) for the amount and interest thereon mentioned in the above table.

Date : 30/05/2026 Place : Karnataka Authorised Officer AU Small Finance Bank Limited

HDFC BANK Registered Office, HDFC BANK House Senapati, Bapat Marg, Lower Parel, Mumbai-400013

DEMAND NOTICE

DEMAND NOTICE UNDER SEC 13(2) OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002

1. **ANANTHAKRISHNAN SHAJAN**, Sy No 1021 209, Peresandra Village, Mandikal Post, Chikkaballapur, Karnataka-562104

2. **EDATHADAN GRANITES** , 16/778 Ompathungal, Mattathur, Thrissur, Kerala-680684

A sum of **Rs 89,55,332.94** (Rupees Eighty nine lakh fifty five thousand three hundred thirty two and ninety four paise) (COMMERCIAL VEHICLE LOAN (LAN - 87697303) **Rs.4506371.23/-** + LAN-87614456 **Rs. 4448961.71/-**) is due to the Bank on 08.01.2025 with future interest and incidental expenses granted to you by HDFC Bank Ltd. In spite of our repeated requests, you have not paid any amount towards the amount outstanding in your account which has been classified as NPA Account on 03/01/2025 as per RBI guidelines pursuant to your default in repaying Bank's dues. Myself, exercising the powers of the Authorized Officer of the HDFC Bank Ltd. in pursuance to the provisions of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, hereby issue notice under Section 13 (2) of the aforementioned Act calling upon you to discharge the said debt amounting to **Rs 89,55,332.94** Rupees Eighty nine lakh fifty five thousand three hundred thirty two and ninety four paise) with future interest at the contractual rate with monthly/quarterly rests along with penal interest, as applicable from 09.01.2025 till the date of repayment of the dues in whole within 60 days of this notice, failing which the Bank shall exercise all or any of the rights detailed u/ Sec 13(4) of the above Act including enforcement of the security interest created by you in favour of the Bank over the property described below:-

Details of the Asset (LAN - 87697303)

Vehicle - TATA SIGNA 4825 T / Reg No.: KL45W5883	Engine No. 7B6A250D02132B64269513 / Chassis No. MAT808017P3B04618
--	---

Details of the Asset (LAN-87614456)

Vehicle -TATA SIGNA 4825 T / Reg No.: KL45W5896	Engine No. 7B6A250D02132A64283374 / Chassis No. MAT808017P3A02007
---	---

Place :Thrissur Sd/-
 Date : 23-05-2026 AUTHORIZED OFFICER. H D F C Bank Ltd

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR M/S KRISTAL PROJECTS (INDIA) LIMITED BUSINESS OF REAL ESTATE DEVELOPMENT AT BANGALORE
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS
1.	Name of the Corporate Debtor along with PAN & CIN/ LLP No. PAN: AACCC0263E CIN: U0710KA2002PLC031169
2.	Address of the Registered Office. 34/35/36, Ambalipura Road, Bellandur, Bangalore, Karnataka, India, 560037
3.	URL of website Not Available
4.	Details of the place where the majority of fixed assets are located Hoodi Village, K.R. Puram Hobli, Bangalore, South Taluk, within the jurisdiction Bruhath Bangalore, Mahanagara Palike Ward No. 12 Bangalore.
5.	Installed capacity of main products/ services Not Applicable
6.	Quantity and value of main products/ services sold in the last financial year Not Applicable (since the financial statements of the last financial year are not provided)
7.	Number of employees/workmen Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Can be obtained from RP through the following email id: cirp.kristalprojects@gmail.com. However, the list of creditors is available on IBI website - https://ibi.gov.in/claims/front-claim-details 25290
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: cirp.kristalprojects@gmail.com
10.	Last date of receipt of expression of interest 16th June, 2026
11.	Date of issue of the provisional list of prospective resolution applicants 26th June, 2026
12.	Last date of submission of objections to the provisional list 1st July, 2026
13.	Date of issue of the final list of prospective resolution applicants 11th July, 2026
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants 16th July, 2026
15.	Last date for submission of resolution plans 15th August, 2026
16.	Process email id to submit Expression of interest cirp.kristalprojects@gmail.com
17.	Details of Corporate Debtor's registration as MSME Since no information has been provided by the suspended board of management the MSME status of the CD is unknown.

The Resolution Professional and/or Committee of Creditors reserves the right to amend, modify or withdraw the Form G along with any of its terms thereof.

Date: 1 June, 2026
 Place: Mumbai
 Sd/-
Nilesh Rajendra Kothari
 Resolution Professional
 In the matter of **Kristal Projects (India) Limited**
 IBBU/IPA-002/IP-N01225/2022-2023/14132
 AFA valid upto: 30.06.2027
 IBBI Registered Address: A703, Iskon Riverside, Near Shalaleikh Society, Shahibaug, Ahmedabad, Gujarat-380004
 Correspondence Address: 410, 4th Floor, Bluerose Industrial Estate, Near Metro Mall and Tata Power Petrol Pump, Western Express Highway, Borivali East - 400066 Mumbai
 Email id: cirp.kristalprojects@gmail.com

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

I get the inside information and get inside the information.

Inform your opinion with investigative journalism.

The Indian Express.
 For the Indian Intelligent.

The Indian EXPRESS
 JOURNALISM OF COURAGE